

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 5359**

TO BE ANSWERED ON THE 05TH APRIL, 2022/ CHAITRA 15, 1944 (SAKA)

CIVIL SERVANTS ON DEPUTATION

5359. SHRI JASBIR SINGH GILL:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Civil servants from various States including Haryana and Punjab Cadre Officers are posted on deputation to the Union Territory of Chandigarh and if so, the details and the number of such officers posted there, department-wise and cadre-wise;

(b) whether there is any specific percentage fixed for the same and if so, the details thereof; and

(c) whether there is any specific selection method for the deputation posts there and if so, the details thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a): Yes. Out of a total of 24858 employees including those employed in various Boards/Corporations in Union Territory of Chandigarh, 971 employees are on deputation under various categories. Of these 602 employees are from Punjab, 323 from Haryana and 46 from other States/UTs/GOI. The details of employees on deputation are as under:

Department	Punjab			Haryana			Other States		
	Gr.A	Gr.B	Gr.C	Gr.A	Gr.B	Gr.C	Gr.A	Gr.B	Gr.C
Education (School & Higher)	37	49	360	25	39	167	5	2	16
Health	70	13	18	33	1	15	9	0	1
Excise & Taxation	0	3	3	1	2	4	0	0	0
Police	1	0	7	1	0	4	0	0	1
Others including Boards & Corporations	23	3	15	19	3	9	11	1	0

(b): There is no specific percentage prescribed for the same. However, certain posts of IAS/IPS/Heads of Departments in Chandigarh Administration are filled by taking officers on deputation mainly from the States of Punjab and Haryana in light of the Ministry of Home Affairs' OM No. 14/1/66-CHD dated 04.11.1966.

(c): Deputation posts are filled as per the provisions contained in the Recruitment Rules of the respective posts/cadres.
